

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:524
ANSWERED ON:14.08.2014
CONSTRUCTION OF QUALITY NHS
Mahtab Shri Bhartruhari

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has any monitoring mechanism to monitor the construction of the National Highways (NHs) in the country, if so, the details thereof;
- (b) whether any random or institutionalised inspections are carried out to assess the quality and other parameters of road construction, if so, the details thereof along with the findings therefor and follow-up action taken thereon during the last two years and the current year, year-wise;
- (c) the details of the complaints received by the Government regarding the quality of construction works of the National Highways during the last two years and the current year along with action taken thereon, State-wise; and
- (d) the other steps taken/being taken to ensure quality construction of NHs?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 524 ANSWERED ON 14.8.2014 ASKED BY SHRI BHARTRUHARI MAHTAB REGARDING CONSTRUCTION OF QUALITY NHS

(a) & (b) All National Highways are constructed as per quality standards specified in Indian Roads Congress (IRC) / Ministry of Road Transport & Highways specifications. National Highways are regularly inspected and tested for quality of construction by the supervision/independent consultants, quality auditors and officers of the implementing agencies namely, National Highways Authority of India, State Public Works Departments, and Border Roads Organization including officers of the Ministry. Further, Officers from Head Quarter of National Highways Authority of India (NHAI) also conducts surprise checks to examine the quality of material used in road construction. Such checks are conducted at construction sites without prior information to the field officers as well as contractors and the samples of materials collected are tested independently.

(c) The State -wise details of the complaints received regarding the quality of construction works of the National Highways during the last two years and the current year is annexed. Complaints regarding quality of construction work on National Highways, whenever received, are examined and action taken as per extant policy and in accordance with the provisions of the contract agreements. Action on the cases under investigation shall depend on the outcome of the investigation. There is no time frame for such investigations.

(d) To ensure the quality and road safety in various road projects a process of monitoring of National Highway projects through National Project Monitors (NPMs) has been initiated.